

PATNA HIGH COURT, PATNA
NOTIFICATION

Dated: 14.03.2023

No. 152A: In exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the Civil Judge (Junior Division) named in column no. 2 of the table given below, the powers of Judicial Magistrate of the 1st Class for the District noted against her name in column no. 3 of the table.

Sl. No.	Name of the Officer with designation and present place of posting.	Name of the District
1	2	3
1.	Ms. Sonal Saroha, J.M. 2 nd Class, Biharsharif	Nalanda

**By order of the High Court,
Sd/- R. P. Mishra
Registrar General**

Memo. No. 16414 - 16438 / Dated, Patna the 14 .03.2023

Copy forwarded to the Principal Secretary to the Govt. of Bihar, Department of General Administration, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G. A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar General, Patna High Court, Patna / I/C Registrar (Vigilance), Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / I/C Registrar (Administration), Patna High Court, Patna / I/C Registrar (Appointment), Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / I/C Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / I/C Registrar (IT)-cum-CPC, Patna High Court, Patna / O.S.D. (Computerization), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Committee, Patna / Section Officer, J.O.S.R.R, Patna High Court, Patna / Section Officer, Monitoring Cell II, Patna High Court, Patna / Section Officer, Computer Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna / District and Sessions Judge, Nalanda for information (and communication to the officer concerned.

Aforesaid officer is also vested with the powers of Additional Munsif.)

(-) For D. J. concerned only.


Registrar General